

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA NO.113/2017  
C.P(CAA) NO.375/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Ampi Finance Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                       |               |                         |
|----|-----------------------|---------------|-------------------------|
| 1. | MANOJ KR BANTHIA, PCS | } Petitioners | Pritha Bose<br>27/07/17 |
| 2. | PRITHA BOSE, PCS      |               |                         |

ORDER

Ld. Pr. CS for the petitioners is present.

It appears from the record that meeting of the equity shareholders has been held and Chairperson has submitted the report. Petitioner is further directed to issue notice on the Registrar of Companies, West Bengal, Regional Director, Eastern Region and other regulatory authorities. Counsel for the petitioner is directed to file affidavit stating a list of all the regulatory authorities within 3 days.

List the matter on 31/07/2017.

Sd.  
(Vijai Pratap Singh)  
Member (J)